## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

I.A. 2 /2017 & IA 3/17 with TP. No 19/397-398/NCLT/AHM/2016(New) C.P. No. 49/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

Name of the Company:

Dilip Narpatlal Shah & Ors.

V/s.

Millenium Knit Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. PAVAN S. GODJAWA CA	ADVOCATE	APPLICANT NUIF	2. Muelleurste
	•	RESPONDENT	[Adv.)
3. NAVIN PAHWA FOR THAKKAR & PAHWA, ADMS.		RESPONDENT NIOS·1-3	P.y. JASANI (Adv.) (Dytacha.

## **ORDER**

Learned Advocate Mr. Pavan Godiawala present for petitioner. Learned Advocate Mr. Navin Pahwa present for Respondents no. 1 to 3. Learned Advocate Mr. Pratik Jasani present for Respondent no. 4.

At request of learned counsel for Petitioner.

List the matter on 29.05.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25<sup>th</sup> day of April, 2017.